DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CSM GZB 3-1-2017

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	43150/16	अमित	177 Act	सा०वाद	50/=	The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2,	43151/16	नरेन्द्र	"	"	50/=	
3,	43152/16	शर्वे	"	कार्य०	50/=	
4,	43153/16	राजेन्द्र	"	"	50/=	
5,	43154/16	कश्मीर	"	"	50/=	

3/1/17

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In the Court of.....I Addl.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	28/17	मनोज कुमार	Murder	लोनी	100=00	The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	29/17	सुशील कुमार	〃	〃	100=00	
3.	30/17	सिवान कुमार	〃	〃	100=00	
4.	31/17	राकेश	〃	〃	100=00	
5.	32/17	धीरज	〃	〃	100=00	
6.	33/17	सतीश	〃	〃	100=00	
		निरंजित पाठ	NIL			

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं0-1 गाजियाबाद
03-01-17